

Mittal Corp Limited

CLAIMS BY STATUTORY AUTHORITIES

S. No	Name	Amount of Claim	Amount Admitted	Amount Not Admitted
1.	Assistant Commissioner of Customs, EPCG Monitoring Cell, JNCH, Nhava Sheva	3,58,44,204		3,58,44,204
2.	The Assistant Commissioner (Customs) ICD, Tihi	46,75,32,803		46,75,32,803
3.	Regional Director, ESI Corporation	20,929	20,929	
4.	Dy Commissioner of Income Tax-1(1) Indore	1,98,33,753	1	
5.	Commercial Tax Department, Circle-3, Indore	4,81,17,244	4,81,17,244	
6.	Assistant Commissioner, CGST & Central Excise Division-VI, CGO Complex, A.B. Road, Indore – 452001	89,37,511	89,37,511	
7.	Joint Director General of Foreign Trade, CGO Complex, A.B. Road, Indore - 452001	56,25,13,526	56,25,13,526	
8.	Deputy Commissioner, CGST & Central Excise, Divison II, Pithampur, Central revenue building, Plot No. 510, Sector III Pithampur, Distt. Dhar	45,05,24,178	3,65,03,701	41,40,20,477
9.	Superintending Engineer(O&M) Madhya Pradesh Paschim Kshetra Vidyut Vitara Co Limited, Indore	6,22,44,339	5,86,64,183	35,80,156
10.	MP Industrial Development Corporation Limited, Regional Office, Indore	1,54,57,430	1,48,91,132	5,66,298
	Total	1,67,10,25,917	72,96,48,227	92,15,43,938

Notes:

1. CIRP Commencement date is November 10, 2021
2. The claims admitted are based upon a verification of proof of claims and are subject to revision/ substantiation/ modification on the basis of any additional information/evidence/clarification/ revised claim being received from the respective creditors.
3. Contingent claims are subject to disputes pending before various authorities and/ or under appeal and have been admitted at a notional amount of INR 1 (Indian Rupee One only) and the liability is subject to the outcome of ongoing proceedings.